

From,

**Rajiv Sharma, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 79 /JR(S)/2015 Dated: Allahabad: February 07, 2015

**Subject: Regarding nomination for Refresher Training Programme for
Additional District Judges & Civil Judges under 13th Finance
Commission Scheme at JTRI, Lucknow.**

Sir,

With reference to your letter no. JTRI/RTFC-R-3/206 dated 04.02.2015 on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at Lists 'A' & 'B' for Refresher Training Programme for Additional District Judges & Civil Judges under 13th Finance Commission Scheme scheduled from 16.02.2015 to 19.02.2015 at Institute of Judicial Training & Research, U.P, Lucknow.

I am further directed to inform you that Court has been pleased to approve the proposal and nominate Sri Krishna Kumar-VI, Civil Judge, Senior Division, Chitrakoot for imparting de-novo training for 15 days scheduled from 16.02.2015 to 02.03.2015 at Institute of Judicial Training & Research, U.P, Lucknow.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

Joint Registrar (Judicial) (Services)

No. 79 (i)/JR(S)/2015 dated: February 07, 2015

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow.
2. The District & Sessions Judges, Sonbhadra, Rampur, Bulandshahar, Allahabad, Lucknow, Shahjahanpur, Barabanki, Gonda, Ramabainagar, Bareilly, Fatehpur, Sitapur, Ghazipur, Ballia and Chitrakoot with request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. Sri Subhash Chandra Kulshrestha, Judicial Member, Commercial Tax Tribunal, Agra, Sri Raj Kumar Tiwari, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow, Sri Vikas Kunvar Srivastava, Joint Registrar (Judicial) (Listing), High Court of Judicature at Allahabad, Smt. Shabistan Aquil, Deputy Director (Law), Competition Commission of India, New Delhi and Smt. Poonam, Law Officer (Women), UP Rajya Mahila Ayog, Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)

Refresher Training Programme for Addl. District & Sessions Judges
(Round-3 Under 13th Finance Commission Scheme)

Duration: 16.02.2015 to 19.02.2015

Sl. No.	Batch	ID No.	Name of Officer S/Sri	Designation	Place of posting
1.	1996	3160	Naresh Singh	Addl. District Judge	Anpara-Sonbhadra
2.	1983	5107	Subhash Chandra Kulshreshtha	Judicial Member, Commercial Tax Tribunal	Agra
3.	1984	5162	Raj Kumar Tiwari	OSD (Judicial), High Court	Lucknow
4.	2000	1483	Rajendra Kumar-IV	Addl. District Judge	Rampur
5.	2000	1485	Vikas Kunvar Srivastava	Jt. Registrar (Jud.) (Listing), High Court	Allahabad
6.	1986	5338	Kaushalendra Kumar Sinha	Addl. District Judge	Bulandshahar

Refresher Training Programme for Civil Judges
(Round-3 Under 13th Finance Commission Scheme)

Duration: 16.02.2015 to 19.02.2015

Sl. No.	Batch	ID No.	Name of Officer S/Sri	Designation	Place of posting
1.	2000	6105	Smt. Kiran Bala	Addl. C.J.M.	Allahabad
2.	2003	6283	Smt. Shabistan Aquil	Dy. Director (Law), Competition Commission of India	New Delhi
3.	2006	1547	Smt. Poonam	Law Officer (Women), U.P. Rajya Mahila Ayog	Lucknow
4.	2006	1548	Smt. Shraddha Tiwari	Spl. Judicial Magistrate (Air & Water Pol.)	Lucknow
5.	2006	1685	Smt. Reema Malhotra	Addl. Civil Judge (JD)	Tilhar- Shahjahanpur
6.	2006	1639	Smt. Shweta Srivastava	Judicial Magistrate	Barabanki
7.	2006	1572	Smt. Noori Ansar	Addl. Civil Judge (JD)	Gonda
8.	2006	1587	Madhur Avasthy	Addl. Civil Judge (JD)	Ramabai Nagar
9.	2006	1589	Rohit Singh	Civil Judge (JD)	Aonla-Bareilly
10.	2006	1590	Smt. Tanu Bhatnagar	Addl. Civil Judge (JD)	Aonla-Bareilly
11.	2006	1601	Smt. Ekta Singh	Addl. Civil Judge (JD)	Fatehpur
12.	2006	1671	Smt. Ritu Nagar	Addl. Civil Judge (JD)	Sitapur
13.	2006	1675	Devendra Nath Goswami	Judicial Magistrate	Ghazipur
14.	2006	1805	Smt. Tarkeshwari Singh	Judicial Magistrate	Ballia